

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3320
ANSWERED ON:16.03.2011
STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS
Singh Kunwar Rewati Raman

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of States where State Commission for Protection of Child Rights (SCPCR) had been formed to monitor the implementation of Right of Children to Free and Compulsory Education Act,2009;
- (b) whether there is any deadline provided to States for forming SCPCR;and
- (c) If so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a): As per information furnished by Ministry of Women and Child Development, eleven (11) States have set up the State Commission for Protection of Child Rights (SCPCR).
- (b) & (c): The Commissions for Protection of Child Rights Act,2005 does not prescribe any time limit for constitution of the SCPCRs.